

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Keith Varghese-R2
2.	Comp. App. (AT) (Ins) No. 534 of 2020	Shambhu Textiles Mills Pvt. & Ors. Vs. HJM Fuels Pvt. Ltd.	Anushree Kapadia	Ashok Juneja
3.	Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 490 of 2020	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	
5.	Comp. App. (AT) (Ins) No. 563 of 2020	Western Electricity Supply Company of Odisha Ltd. (Presently WESCO Utility) Vs. Adhunik Metaliks Ltd.	Hasan Murtaza	Henna George
6.	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	
7.	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	

8.	Comp. App. (AT) (Ins) No. 566 of 2020	Shruti Impex Vs. N. R. Commercials Pvt. Ltd.	Bhanu Gupta	
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For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 157 of 2020	Ashok Kriplani, Resolution Professional of Dreamz Infra India Ltd. Vs. Assistant Commissioner, South Sub- Division	Vinod Chaurasia	
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar